

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA(CAA)-49(PB)/2017

IN THE MATTER OF:

Mohair Investment & Trading Co. Applicant/petitioner
And
Liquid Investment & Trading
Company Pvt. Ltd. Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 13.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Ms. Vatsala Rai, Ms. Aishwarya Modi
Advocates

ORDER

Application is allowed as prayed. Accordingly, corrections in the address and CIN number be carried in the order. Amended order be issued at the earliest.

-Sd-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

-Sd-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

13.10.2017
V. Sethi